

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCriminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 09-01-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR  
Mrs. Garima Prashad, Sr. A.A.G.  
Ms. Priyanka Swami, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

At the request of the learned counsel for the petitioner - The State of Uttar Pradesh, re-list in the month of July, 2023.

Mr. Shailesh Kumar Pandey, Senior Superintendent of Police (SSP), Mathura, Uttar Pradesh, is present in the Court. His personal appearance is dispensed with for the time being.

(BABITA PANDEY)  
COURT MASTER (SH)(R.S. NARAYANAN)  
COURT MASTER (NSH)